

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4549  
(To be answered on the 27<sup>th</sup> March 2025)**

**AIR CONNECTIVITY IN HINGOLI DISTRICT OF MAHARASHTRA**

**4549. SHRI AASHTIKAR PATIL NAGESH BAPURAO**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that backward and agri-dominated districts like Hingoli in the Marathwada region of Maharashtra have been deprived of basic air connectivity which is adversely impacting emergency medical services, tourism and trade and is causing serious inconvenience to the citizens, farmers, traders and students of the region and if so, the details thereof;**
- (b) whether the Government is aware that the citizens of Hingoli district have to travel hundreds of kilometres to reach the nearest airport like Aurangabad, Nanded or Hyderabad, resulting in loss of time, money and health and if so, the details thereof;**
- (c) whether the Government proposes to conduct any preliminary survey, feasibility report or planning for the establishment of a civil airport in Hingoli district to provide this basic facility to the citizens of the region and if so, the details thereof; and**
- (d) if not, the reasons therefor along with the time by which the Government would take steps to bring Hingoli district on the civil aviation map?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): At present, there is no Airport in Hingoli, Maharashtra. However, Nanded Airport owned by Maharashtra Industrial Development Corporation (MIDC) is operational at a distance of 90 kms. (approx.) from Hingoli.**

**(c) & (d): Government of India has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site-Clearance' followed by 'In-**

**Principle' approval. The proposals so received by GoI are considered as per the provisions of GFA Policy.**

**No proposal has been received by AAI (Airports Authority of India) from the State Government or any other Project Proponent to conduct Pre-Feasibility study for establishment of an airport in Hingoli, Maharashtra.**

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